

NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 28.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP/65/241/HDB/2017
NAME OF THE COMPANY	Dipamkara Web Ventures Private Limited
NAME OF THE PETITIONER(S)	Rajasekhar Kanuparthi
NAME OF THE RESPONDENT(S)	Dipamkara Web Ventures Pvt. Ltd.
UNDER SECTION	241

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Y. SURYANARAYANA	counsel for R1,2,3,4,5	suryacorporatelawyer@gmail.com	Y. Suryanarayana

ORDER

Heard Sri Y. Suryanarayana, Learned Counsel for R1, R2, R3, R4 and R.5. None appeared for the Petitioner. Post the case on 20.12.2017.



MEMBER (Judicial)